

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 284 of 2018 &
IA NO. 1313 of 2018**

Dated : 2nd November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Green Infra Wind Solutions Limited Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Ms. Catherine Ayallore

Counsel for the Respondent(s) : Mr. Yelamonchili
Mr. Shiva Santosh Kumar for R-2 & 3

Mr. Rohit Rao N.
Mr. Kiran Kumar K. for R-32, 33 & 48

ORDER

Learned counsel for the Appellant is directed to serve un-served respondents.

List the matter on **16-1-2019**. Interim order, if any, shall continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt